Women

- (b) Thirteenth Annual Report and Accounts of the Punjab Film and News Corporation Limited, Chandigark, for the year 1985-86, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (c) Statement by Government accepting the above Reports.
- (d) Statements (in English and Hindi) giving reasons for the delay in laying paper mentioned at (a) and (b) above. [Placed in Library. See No. LT—602/90 for (a) to (d)].

RE. ATROCITIES AGAINST WOMEN

डा० अबर र अहमद खान (राजस्थान):
महोदया, एक महिलः के साथ यहां दिल्ली में
प्राइवेट बस के अंदर बलात्कार किया गया।
महिलाओं के साथ अत्याचार की घटनाएं
बराबर बढती चली जा रही हैं। कल ही,
महोदया, अपने खुद इस बात को उठाया
था कि किस प्रकार से मध्य प्रदेश में महिलाओं
को नंगा नच्या गया और आज अखबार में
यह दूसरी घटना छपी है। यह बहुत ही
निंदनीय घटनाएं हैं और इस प्रकार की
घटनाएं आए दिन होती रहती हैं।....

महोदया, नेरा अनुरोध है कि ऐसे अत्याचारों के खिलाफ सख्त से सख्त कदम उठाए जायं, जिससे यह अत्याचार बंद हो सकें। महिलाओं के साथ जो अत्याचार हो रहा है, जो दुर्भाव हो रहा है, जो ऐसी घटनाएं हो रही हैं, यह बहुत ही निंदनीय है और इसके लिए माननीय मंत्री यहां माननीय सदन में वक्तव्य दें।

. . . (म्ययधान) . . .

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): One at a time, please... (Interruptions)... I will identify you one by one, Please sit down... (Interruptions)... I can't hear what you are saying. One minute, please.

श्रीमर्त रत्या बहिन (उत्तर प्रदेश) : मेंडम, जो ग्रत्याचार हो रहे हैं महिलाग्नों के साथ (ब्यवधान) ...

THE VICE-CHAIRMAN (SH-RIMATI JAYANTHI NATARA-JAN): I will call you, please sit down. ... (Interruptions)... I will call you in a minute. Please sit down. The Home Minister is here, and I am sure he has taken notice of it.

SHRI VITHALRAO MADHA-VRAO JADHAV (Maharashtra): Madam, the same question was raised when the Deputy Chairman was in the Chair, about atrocities against women in Madhya Pradesh. Today also it has come in the press that in Delhi one poor lady has been the target of such atrocities. The Home Minister is very much here in this House. I want the Home Minister to make a statement.

...(Interruptions)....

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARA-JAN): I can't allow this. Please... (Interruptions)... Will you please take your seat? I am on my legs. Please sit down.

SHRI VITHALRAO MADHA-VRAO JADHAV: I want the Home Minister to make a statement on this. ...(Interruptions)...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARA-JAN): Dr. Ahmed, whatever you have said has gone on record. The Home Minister is here and, so, he will look into it. ... (Interruptions

SHRI S. S. AHLUWALIA: *

THE VICE-CHAIRMAN (SH-RIMATI JAYANTHI NATARA-JAN): I am sorry, Mr. Ahluwalia, I can't allow you to speak about another Member. You cannot make an allegation against another Member of Parliament. ... (Interruptions).... I am sorry, I cannot allow you to make an allegation against another Member of Parliament. Please sit down. I can't allow an allegation against another Member of Parliament. It will not go on(Interruptions) sorry. Please am don't make any allegations about other Members of Parliament. It will not go on record. Kindly sit down. You cannot raise it in this House. It has nothing to do with any Member of this House. We are taking up the Constitution (Sixty-Fourth Amendment) Bill.

> Yes, Mr. Subramanian Swamy. जो दृष्टको : सिंह जहनुत लिए *

RE. DEMAND FOR A STATEMENT ON NEPAL

SHRI SUBRAMANIAN SWA-MY (Uttar Pradesh): Madam, this House was given a solemn assurance by the Leader of the House, Mr. Gurupadaswamy, that there would be discussion or a statement on Napal. So far nothing has come. There is no announcement also if they want to chicken out of this. He must make a statement when he has given the assurance.

THE VICE-CHAIRMAN, (SH-RIMATI JAYANTHI NATARA-JAN): Dr. Swamy, you have to approach the Chairman.

SHRI SUBRAMANIAN SWA-MY: No, no. He gave an assurance on the floor of the House.

THE LEADER OF THE HOUSE (SHRI M, S. GURUPA-DASWAMY): Madam, may I say? I said the other day that the Government is prepared to make a statement on Nepal also. But I also said that the official business has to be completed and that the Business Advisory Committee has to decide this question.

SHRI SUBRAMANIAN SWA-MY: You did not say that. It was an unconditional offer.

SHRI M. S. GURUPADASWA-MY: No. I know my words.

SHRI SUBRAMANIAN SWA-MY: You want to chicken out of this.

SHRI M. S. GURUPADASWA-MY: The Business Advisory Committee has to take into consideration all the business before the House, and it would decide about it. (Interruptions)

THE VICE-CHAIRMAN (SH-RIMATI JAYANTHI NATARA-JAN): I am sure that will be considered. Yes, Mrs. Satya Bahin. One minute I am identifying one by one. Mrs. Satya Bahin, is it/a point of order? What are you raising?

श्रीमती ात्या बहिन् मैडम यह पेपर में भी ग्रामा है। हमारे माननीय गृह मंत्री जी यहाँ पर बैठे हैं, भारतीय जनता वाटी के (व्यवधान)

THE VICE-CHAIRMAN (SH-RIMATI JAYANTHI NATARA-JAN): No. I will not allow you to say anything. You cannot make an allegation about another party. You have to ask for permission from the Chairman. Kindly sit down.

^{*}Not recorded: